

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 11584/2019

(Arising out of impugned final judgment and order dated 31-10-2018 in MP No. 7267/2018 passed by the High Court of Judicature at Allahabad)

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

Date : 27-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Sanand Ramakrishnan, AOR

For Respondent(s) Mr. Kavin Gulati, Sr. Adv.
Ms. Meghna Tandon, Adv.
Ms. Vibhooti Malhotra, AOR

Mr. Abhay Pratap Singh, AOR

Mr. Paramjit Singh Patwalia, Sr. Adv.
Mr. Avi Tondon, Adv.
Mr. Anish Agarwal, AOR

Ms. Meghna Tandon, Adv.
Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on non-miscellaneous day in the last
week of November, 2021.

(RAJNI MUKHI)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)